

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 26th November, 2014
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P.Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhyani & Mr. Pradeep Mishra, Advs. For the Appellant.	
2.	Original Application No.191/2013.	Tiger Protection Group Vs. Union of India & Ors.	Mr. Mubashir Mushtaq and Gautam Narayan, Advs.For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5. Mr. C.D. Singh, Adv. for R-3. Mr. Aditya Sharma, Adv. for R-4.	
FOR HEARING				
3.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	
4.	Appeal No. 45/2014 & M.A.No. 377/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	
5.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	
6.	Original Application 35(THc)/2013 & M.A.No.21/2014.	Parminder Singh Vs. Punjab PCB & Ors.	Mr. Rahul Choudhary & Mr. Ritwick Dutta, Advs. For the Applicant. Mr. A. R. Takkar, Adv. & Ms.	

			Gurinderjit, Adv for R- 1 to 3. Mr. Nitish Kr. Sharma & Ms. Avsi Malik, Advs.for R- 4 to 6. Mr. Ritwick Navet, Adv. for R-7. Mr. Sunil Gupta, Adv. for R- 9 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. Law Officer (CPCB) for R-10	
7.	M.A.No.1079/2013 in R.A.No.07/2012 in Appeal No.23-28/2011	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Applicant . Mr. Raj Panjwani, Sr. Adv. for R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC	
8.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs T. Mohana Rao & Ors.	Mr. A.D.N. Rao and Mr. Sudipto Sircar, Advs. For Review Applicant Mr. Raj Panjwani, Sr. Adv. For R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11. Ms. P.B. Singh standing counsel MoEF & CC	
9.	Appeal No.8/2011. (PH)	North East Affected Area Development Society Vs. MoEF & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Ms. Neelam Rathore, Vivek Chib Advs. for R-1 A.D.N.Rao , Adv. for Respondent No. 2 Mr. Ankur Gupta, Adv. & Mr. Tarun Johri for Respondent No. 3	
10.	Appeal No.92/2013. (PH)	Bimal Gogoi & Anr. Vs. State of Arunachal Pradesh & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. A.D.N. Rao, Adv. for R-1 Mr. Vivek Chib, Adv. Ms. Ruchika Goel, Adv. Mr. Asif Ahmed, Adv. For R- 2. Mr. Tarun Johri, Adv. For R-3 Mr. Avijit Roy, Adv. for R-6	

For order, cause list and other information please visit our website: www.greentribunal.gov.in